

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 371/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: Tibbu Thankachan Varghese
V/s.
Wensel Aquas Pvt.Ltd.

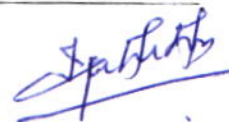
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

2

K.T. Thomas
&
Jessey Payne

Advocate for
Operational Credit





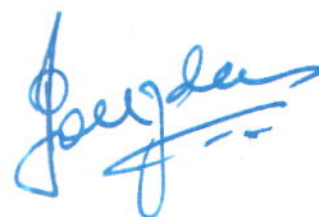
NIKUNJ MEHTA

RUSHAD IRANI

Advocate

PURANAK BOLDAN

ADVOCATE
FOR THE
CORPORATE
DEBTOR



ORDER

TCP No.371/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 5.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)